Government permission is required to be taken for setting up such a practice. However, it will be unbecoming of an officer if he permits his own son to practice before him. Action under the Conduct Rules can be taken if such a case comes to the notice of the Government.

Survey of Palika Bazar by Income Tax Department

2642. SHRI RAMSINGHBHAI PATTLIYABHAI RATHVAKOLI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Palika Bazar in Connaught Place area in New Delhi is being surveyed by the Income *I* ax Department, Delhi during these days, if so, the names of the Income Tax Inspectors undertaking the survey;
- (b) whether it is a fact that Palika Bazar was also surveyed by the Income Tax Department, Delhi during the year 1980 and 1981; if so, the names of Inspectors who surveyed at that time;
- (c) what are the circumstances under which Palika Bazar is surveyed by the Income Tax Department, Delhi so frequently;
- (d) what is the criteria for iesurveying areas; and
- (e) whether it is also a fact that the entire business area of Delhi has not been covered by the Income Tax Department, Delhi so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Palika Bazar, New Delhi has been partially surveyed by the Income Tax Inspectors S/Shri K. K. Malhotra, S. C. Mittal & Vijay Soni during June to July, 1982.

- (b) It was not surveyed during 1980 & 1981. However, its survey was conducted by the Income Tax Department earlier during June to August, 1979.
- (c) and (d). Survey is a continuous process which *inter-alia* contemplates re-survey of commercially expanding/growing areas. Accordingly Palika Bazar is included in areas marked for re-survey in Delhi during the current year, as the market was not fully developed in 1979 when the first survey took place.
 - (e) Yes, Sir.

Constitution of A New Pay Body for Central Government Employees.

2643. SHRI SYED AHMAD HASHMI Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some representatives of the Central Government employees and some Members of the J- C. M. met him sometime in the month of May, 1982 regarding setting up of a pay commission.
- (b) whether it is also a fact that he had promised to set up a Pay Body instead of a Pay Commission and had assured the representatives that the pay body would submit its report before April, 1983; and
- (c) if so, what are the details in this regard and by when the pay body is proposed to set up 7

THEMINISTLR OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). The demand for revision of pay scales (Wage Parity) and setting up of a Pay Body was raised by the Staff Side in 26th Ordinary Meeting of the National Council (JCM) held on the 13th & 14th May, 1982. Having regard to past experience of